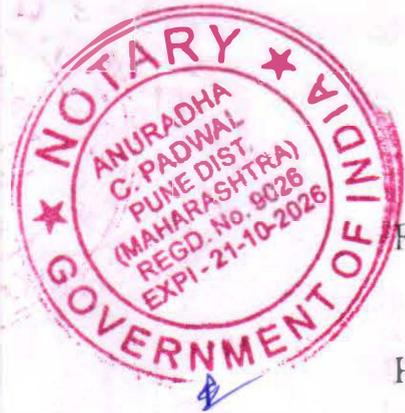


**BEFORE THE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH, PUNE  
ORIGINAL APPLICATION NO.31OF2025(WZ)**



Rishan Sarode & Ors .....Applicant

Versus

Pune Municipal Corporation,

Pune & Ors. ....Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF  
RESPONDENT NO.1 PUNE MUNICIPAL  
CORPORATION (PMC).**

We, Nandkishor Jagtap and Dr. Nina Borader respectively the Water Supply Department and Health Department, PMC of the Respondent Corporation having our office at Pune Municipal Corporation Building Shivajinagar Pune do hereby state on solemn affirmation as under:

- (1) We are working in the capacity of the Chief Engineer Water Supply Department and Medical Officer of Health Department respectively in the Pune Municipal Corporation. We are filing this Affidavit-in-Reply to oppose the contents of the Application preferred and reliefs sought by the Applicant in the above captioned

matter. We are filing this present Affidavit-in-Reply to oppose the grant of any reliefs to the Applicant as prayed for in the present Application.

- (2) We say and submit that this application about to Guillain Barre Syndrome (GBS) disease outbreak in PMC and PCMC area.
- (3) We say and submit that in compliance of the order dated 06/03/2025 Respondent No 1 are placing this Affidavit in Reply on record.
- (4) We are authorized by the Respondents to file this present Affidavit-in-Reply in our official capacity and as such we disassociate ourself from any personal assertions made against us by the Applicant in the present Application, We have perused the documents brought on record by the Applicant and have understood the contents of the Application and based on the documents and information available in relation to the said issue. We crave leave to file a further Additional Affidavit in Reply as and when sought necessary.
- (5) At the outset, We deny each and every averment and allegation made in the present Application, which is contrary to and/or



inconsistent with what has been stated in the present Affidavit-in-reply and nothing stated therein shall be construed as an admission for the want of any specific and para-wise denial or non-traverse unless and until the same is specifically admitted hereinafter.

**(6) Preliminary Submissions**

We say and submit that Urban Development Department, Government of Maharashtra passed an Government Resolution PMC/3014/प्रक्र64/नवी-22 dated 2017 for inclusion/merger of 11 Villages in the respondent PMC jurisdiction namely Mauje Lohegaon (rest area), Mundwa (rest area Keshavnagar), Hadapsar (All Sadesatranali), Shivane (All Utamnagar, Shivane, Ambegaon Khurd, Undri, Dhayari, Ambegaon Budruk Phursungi, Urli Devachi). In 2011 total population of these 11 villages was 2,83,150 and having area about 8,372 hectares.

(7) We say and submit that Urban Development Department, Government of Maharashtra passed an Government Resolution PMC/2020/प्रक्र322/नवी -22 dated 03/06/2021, for inclusion/merger of 23



Villages in the respondent PMC jurisdiction namely MaujeMahlunge, Sus, BavdhanBudruk,Kirkatwadi, PisoliKondweDhavde,Kopre, Nanded, Khadakwasala, ManjriBudruk, Nahre, Holkarwadi, Autade-Handewadi,Wadchiwadi, Shewalewadi,Nandoshi, Sanasnagar, Mangwadi, Bhilarewadi, Gujar Nimbalkarwadi, Jambulwadi,Kolewadi, Wagholi. In 2011 total population of these 23 villages was 1,13,070 and having area about 19,218 hectares.

- (8) We say before these villages came in PMC limit, water without any disinfection treatment was supplied. After incorporation of these villages in PMC limit PMC started supplying water with disinfection treatment by adding bleaching powder and now with chlorination treatment.

We say and submit water is supplied from Khadakwasaladam to Pune City including the villages namely Nandoshi, Kirkatwadi, Nanded, Sanasnagar, Dhayari, Narhe where the GBS disease outbreak was traced. It is submitted that water is supplied to aforementioned villages through 2 pipelines

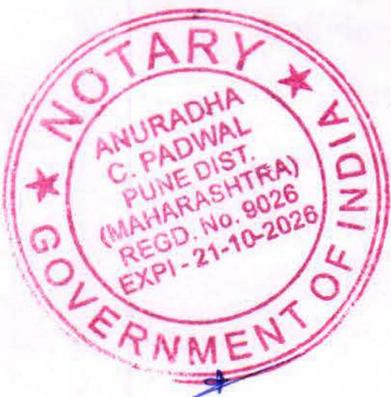


of 2500 mm diameter and 3000 mm diameter, pumped through a pumping system in existing wells. Thereafter before supply of water to aforementioned Villages water is being disinfected by mixing the required amount of bleaching powder.

- (10) We say and submit that in month of December 2024 GBS disease outbreak was traced in aforementioned Villages. It was doubted by the experts that GBS outbreak was due to food and infected water. Therefore respondent PMC has submitted sample water from aforementioned villages to the Laboratory of Pune Municipal Corporation and State Public Health Department Laboratory, Government of Maharashtra. After the analysis it is clear that no traces of GBS was found in water samples sent during that period. Here to marked and annexed a copy of Lab Reports as **Annexure-R1-I**.

- (11) **Initiatives by PMC**

We say and submit that thereafter answering respondent has taken following initiatives as a precautionary measure, those are as follows:-



**i. Pipeline setup -**

In place of the old pipe lines of 1500 Rmt in length, new pipe lines has been laid at 14 places in the villages of Nanded, Nandoshi, Kirkatwadi and Khadakwasla and for same about 99 lakhs have been spent. In the newly included villages, there are a total of 23 water tanks and these tanks are being cleaned every two month.

**ii. Chlorinated System setup -**

At Nanded Well, Barangani Well, Khadakwasla booster pumping, Prayeja booster pumping installation and operation of automated Chlorine system has been set up which disinfect the water. Total 84.50 Lakhs has been spent same.

**iii. Sampling of Private RO Plants and Water Tanker Points**

At abovementioned villages around 62 private RO plant was in operation and about 15 tanker points on wells and bore wells were in operation. Water sample of this RO Plant and Tanker points was analyzed by PMC Laboratory and traces of Coliform, E-coli was found in the water sample. Accordingly, the answering respondent has



closed the 62 RO Plants. Thereafter meeting was held with private tankers on mixing the required amount of bleaching powder and answering respondent has supplied bleaching powder.

**iv. PMC direction to Private RO Plants-**

Similarly, for operation of RO Plant, Water Supply Department of answering respondent has issued following directions to Private RO Plants.

- a. Private RO plant owners should obtain the entire RO Plant from the original manufacturing company or from the certified RO Plant repair organization.
- b. During the maintenance and repair process of the RO plant, concerned Private owner of RO Plant should take a clear photograph with date, time and GEO Tag of RO Plant.
- c. Thereafter Private owner of RO Plant should obtain certificate from the manufacturing company or the plant repair organization that the plant is properly functioning and is purify outlet water of the respective RO plant is as per WHO/IS 10500 (2012).



- d. Similarly, Private owner of RO Plant should obtain a report regarding the suitability of the water of the RO plant for drinking from the State Public Health Department Laboratory and answering respondent Pune Municipal Corporation Laboratory.
- e. Moreover, the private RO plant must be register with the answering respondent Pune Municipal Corporation.
- f. Furthermore, it has been observed that the tanker point are mixing adequate amount of bleaching powder in water.

**v. PMC's Health Department -**

About 27,000 families from abovementioned Villages are supplied with Mediclone medicines to disinfect water by answering respondent.

- a. Further, during outbreak answering respondent has increased the medical assistance limit to ₹2 lakhs for patients admitted to private hospitals who are enrolled in the Urban Poor Medical Assistance Scheme.
- b. Furthermore, answering respondent has surveyed 43,863 households and



approximately 1,31,144 individuals in affected areas. Stool, blood, and urine samples of 168 diarrhea patients identified during the survey were being sent to laboratories.

- c. A virtual meeting was held with private medical practitioners in Pune city to inform them about GBS.
- d. Posters about Guillain-Barré Syndrome were been displayed in all private/PMC hospitals. IEC was done by visiting homes, radio FM, PMC care, instagram, facebook, twitter & distributing hand bills.
- e. Patients who have recovered from GBS and been discharged from hospitals require physiotherapy. Therefore, physiotherapists have been appointed at PMC's Laygude Dispensary in the affected area. Additionally, the physiotherapy department is also functional at Kamla Nehru Hospital.
- f. Solid Waste Management Department has given awareness on audio recordings to mobile squads/garbage collection vehicles (Ghantagadi), which



was being used to spread awareness about GBS.

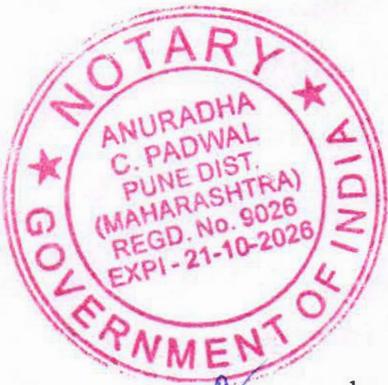
g. 24×7 Medical Disaster Management Control Room was established.

h. In suspicious area drainage system were inspected and drainage lines were replaced wherever required by drainage department of Pune Municipal Corporation.

#### vi. Conclusion

a. Currently, Raw Water with automated machine operated chlorination process of 47.50 MLD is being supplied to these 6 incorporated villages along with 2.49 MLD (from Vadgaon Water treatment plant) drinking water. An estimated expenditure of approximately ₹3,400 crore is expected for implementing the water supply scheme for the newly included 34 villages. Also we need additional sanction for lifting water from reservoir.

b. Further, the work order has been prepared and accordingly work is in process for the Villages Sus, Mhalunge, Bavdhan, Lohegaon, Wagholi out of the 34 villages. For aforesaid work 2,53 crore has been funded by



answering respondent. Simultaneously, Irrigation Department has to approved water quota for these 34 villages.

c. Also work in under progressto prepareDetailed Project Report for supply of clean water to these newly incorporated34 villages.

(12) We say and submit that answering respondent in consonance to the outbreak of GBS disease at villages namely Dhayri, Nandoshi, Kirkatwadi, Khadakwasla, Sanasnagar, Nanded, Narhe, Kolewadi, Jambhulawadi, Bhilarwadi, Mangdewadi, Gujar-Nimbalkarwadi and considering the source of Khadakwasla dam, a project plan of Rs. 890 crore (including land acquisition and maintenance) has been prepared. For the first phase of the said project plan, answering respondent has made request to the Principal Secretary (2), Urban Development Department, Government of Maharashtra vide जा.क्र. म.आ/पा.पु/८८६४dated 11/02/2025 regarding a grant of Rs. 606 crore.

(13) The last case of GBS disease in the affected area was reported on 02/03/2025.As the GBS disease outbreak has been brought



under control correspondence has been made with the Deputy Director of Health Services, Pune Division, regarding obtaining permission to declare the end of the GBS disease outbreak. The outbreak closed on 2 April 2025.

A Central Government Medical team was arrival in that area and the study is underway.

(14) In view of above it is submitted that there is no evidence to prove that GBS was due to water supply by answering respondent PMC. Hence, this application may kindly be dismissed.

(15) Hence this Affidavit.

Pune

Date: 26/05/2025

Res. No. 1

PMC

बुद्धि अभियंता  
पाणीपुरवठा विभाग  
पुणे महानगरपालिका

Res. No. 1

PMC

आरोग्य अधिकारी  
पुणे महानगरपालिका



VERIFICATION

We, Nandkishor Jagatap, Age: 55 and Dr. Nina Borade, Age: 54 respectively Water Supply Department and Health Department, authorized signatory for PMC do hereby state on solemn affirmation that what is stated forgoing Para's is true and correct to my own knowledge and belief.

Solemnly affirmed at Pune

This 26<sup>th</sup> day of May, 2025

Respondents No. 1

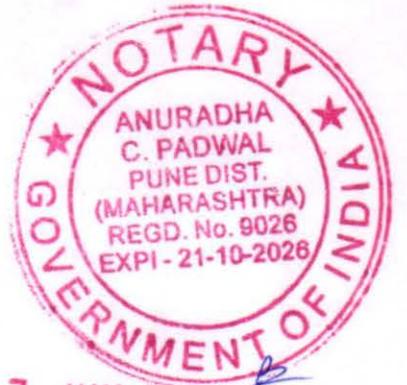
*[Signature]*  
बुध्म अभियंता  
पाणीपुरवठा विभाग  
पुणे महानगरपालिका

*[Signature]*

Respondents No. 1

*[Signature]*  
आरोग्य अधिकारी  
पुणे महानगरपालिका

Adv. for Respondents No. 1



17 JUN 2025

BEFORE ME

*[Signature]*

ANURADHA C. PADWAL  
NOTARY  
GOVERNMENT OF INDIA

NOTED & REGISTERED AT  
SERIAL NUMBER 31/2025

17 JUN 2025



	 <b>महाराष्ट्र शासन</b> <b>उपसंचालक,आरोग्य सेवा,राज्य सार्वजनिक</b> <b>आरोग्य प्रयोगशाळा,पुणे</b>	
उपसंचालक दूरध्वनी क्रमांक कार्यालय दूरध्वनी क्र.	२६३३०५०९ (वै.) २६३३०२२५ (का)	लष्कर पाणी पुरवठा केंद्राचे आवारात,विशप स्कूल जवळ,स्टेवली रोड,पुणे, पुणे ४११ ००१ (महाराष्ट्र राज्य) भारत Email ID : <a href="mailto:sphlmis@gmail.com">sphlmis@gmail.com</a> , <a href="mailto:statehealthlab@gmail.com">statehealthlab@gmail.com</a>
<b>आरोग्य सेवा :</b>	जा.क्र. उसंआसे/रासाआप्रपुणे/कक्ष-८०/साथरोग/3351-3353/२०२५ दिनांक : २३ जानेवारी २०२५	

प्रती,

मा.संचालक आरोग्य सेवा-२,

पुणे

**विषय :- किरकीटवाडी व परिसर,पुणे या साथरोग भागातील भेटी संबधी माहिती सादर करणे बाबत.**

मा.महोदय,

उपरोक्त संदर्भीय विषयाच्या अनुषंगाने दि. २२ जानेवारी २०२५ रोजी किरकीटवाडी व परिसर,पुणे या साथरोग भागात राज्य सार्वजनिक आरोग्य प्रयोगशाळा पुणे यांच्या पथकाने साथरोग भागात प्रत्यक्ष भेट दिली. या दरम्यान पाणी नमुने अणुजीव तपासणी व विरंजक चुर्ण नमुना तपासणी साठी घेण्यात आले.सदर भेटीचा सविस्तर तपशील खालील प्रमाणे आहे.

- सदर भेटी मध्ये संबधित पाणी पुरवठा अभियंता व पाणी पुरवठा कर्मचारी यांचे समावेत भैरवनाथ नगर, किरकटवाडी,नाना नगर,सोनवणेवस्ती या भागातील ज्या ठिकाणी प्रत्यक्ष रुग्ण आढळलेले आहेत त्या ठिकाणच्या नळाच्या पाण्याची ओटी टेस्ट करुन पाणी नमुने अणुजीव तपासणीस घेण्यात आले.सदर ठिकाणी ओटी टेस्ट पॉझिटीव्ह आढळुन आलेली आहे.सदर भागातील नागरीकांना पिण्याच्या पाण्या विषयी मार्गदर्शन केले.पाणी उकळुन पिणे,वैयक्तीक स्वच्छता या विषयी सुचना देण्यात आल्या.

- पाणी पुरवठा करणारा जलकुंभ व पाणी पुरवठा विहीरीस (कानडे इस्टेट ,नांदेड) प्रत्यक्ष भेट दिली. जलकुंभास १.५ पीपीएम ओटी आढळुन आली. तसेच पाणी पुरवठा विहीरीस भेट दिली असता,सदर विहीरीस खडकवासला धरणातुन पंपाव्दारे पाणी पुरवठा असुन ,त्या विहीरीस दर एक तासास पुरवठा चालु असतांना विरंजक चुर्ण (ब्लिचिंग पावडर ) चा डोस देण्यात येतो, असे तेथिल कर्मचारी यांनी सांगितले.सदर ठिकाणी शुध्दीकरण प्रक्रिये नंतरचे पाण्यास अंदाजे २.० पीपीएम ओटी आढळली.तेथिल विरंजक चुर्ण नमुना तपासणी साठी घेण्यात आला.सदर विरंजक चुर्ण नमुन्यात तपासणी अंती क्लोरीन चे प्रमाण ३२ टक्के आढळुन आले आहे.सदर ठिकाणच्या कर्मचा-यांना पाणी पुरवठा करण्याआधी ओटी टेस्ट करुनच पाणी पुरवठा करावा व तशी नोंद घेऊनच पुरवठा करण्याच्या सुचना देण्यात आल्या आहेत.

सदर भेटीमध्ये अणुजीव तपासणीसाठी घेण्यात आलेल्या पाणी नमुन्यांचा तपशिल व विरंजक चुर्ण अहवाल सोबत जोडला आहे. पाणी नमुन्यांचा अहवाल अणुजीव तपासणीअंती तात्काळ सादर करण्यात येईल.

करिता, माहितीस्तव सविनय सादर.

  
 (विनोद.कृ.फाळे)

उपसंचालक,आरोग्य सेवा,

राज्य सार्वजनिक आरोग्य प्रयोगशाळा,पुणे

प्रत सविनय सादर :- १.मा.सह संचालक आरोग्य सेवा (हि.ह व ज.रोग),पुणे.

२.मा.आरोग्य अधिकारी मनपा पुणे.

## STATE PUBLIC HEALTH LABORATORY, PUNE

WATER SAMPLES LAB COLLECTION ON 22/01/2025 FROM Kirkatwadi and AREA, Pune

SR. NO.	WATER SAMPLE COLLECTED FROM-	SOURCE	OT TEST	REMARK
1	अश्वीनी संतोष यादव फ्लॅट नं. ३०७ घरातील पाणी, उज्वल निसर्ग, सोसायटी, भैरवनाथ नगर, किरकटवाडी	नळ	+ ve	
2	उज्वल निसर्ग सोसायटी, सम्प, भैरवनाथ नगर, किरकटवाडी	नळ	+ ve	
3	पंढरी निवास, भैरवनाथ नगर, किरकटवाडी	नळ	+ ve	
4	ठकुबाई हगवणे, भैरवनाथ नगर, किरकटवाडी	नळ	+ ve	
5	आर.ओ. फिल्टर पाणी नमुना आंबेडकर सांस्कृतीक भवन जवळ भैरवनाथ नगर, किरकटवाडी	नळ	-ve	
6	विजय सोनवने, सोनवनेवस्ती, आंबेडकर सांस्कृतीक भवन जवळ भैरवनाथ नगर, किरकटवाडी	नळ	+ ve	
7	केवट, सोनवनेवस्ती, आंबेडकर सांस्कृतीक भवन जवळ भैरवनाथ नगर, किरकटवाडी	नळ	+ ve	
8	सुनील राठोड, नानानगर, किरकटवाडी	नळ	+ ve	
9	जलकुंभ, गावठाण, पाणी नमुना, डिएसके जवळ किरकटवाडी	नळ	+ ve	
10	खडकवासला धरणाचे, शुध्दीकरण प्रक्रिया पुर्वीचे पाणी, पाणी पुरवठा विहीर, कानडे इस्टेट, नांदेड	नळ	-ve	
11	पाणी पुरवठा विहीर, शुध्दीकरण प्रक्रिया नंतरचे पाणी, कानडे इस्टेट, नांदेड	नळ	+ ve	



## राज्य सार्वजनिक आरोग्य प्रयोगशाळा, पुणे

आरोग्य सेवा

लष्कर पाणीपुरवठा केंद्र आवार, पुणे कॅम्प, सेंट मेरी शाळेजवळ, पुलगेट ४११००१ पुणे,

फोन. ०२० (२६३३०२२५)

{ Email:- [statehealthlab@gmail.com](mailto:statehealthlab@gmail.com) }



जा. क्र.-- राआप्रशापु/अहवाल/विरंजक चूर्ण/कक्ष ७९ /BG-95 / 68/2025

दिनांक - 23/01/2025

नमुना पाठविणा-याचे नाव :- Lab Collection from Kirkatwadi and Area, Pune.

संदर्भ क्र.- -----

प्राप्त दि.- 23/01/2025

तपासणी दि.- 23/01/2025

पत्राचा दि.- 23/01/2025

### विरंजक चूर्ण (ब्लिचिंग पावडर) तपासणी अहवाल

अ.क्र.	संस्थेचे नाव व नमुन्याचे विवरण (ग्रा पं.)	उपलब्ध क्लोरिनची टक्केवारी	कंपनीचे नाव	बॅच नंबर	उत्पादनाचा दिनांक	ISI मार्क होय/नाही
१)	Lab Collection from Kirkatwadi and Area, Pune. (पाणी पुरवठा विहीर कानडे इस्टेट नांदेड, पुणे)	32.01	विक्रम	27 C 53	अस्पष्ट	-

➤ टिप :- विरंजक चूर्ण (ब्लिचिंग पावडरची) गुणवत्ता भारतीय मानक क्रमांक आयएस १०६५ : १९८९ (सेकण्डे रिव्हीजन) अन्वये ग्रेड १ हा ३४ % आणि ग्रेड २ हा ३२ % उपलब्ध क्लोरिन चे प्रमाण असणे आवश्यक आहे.

प्रसाद द. गायकवाड  
शासकीय विश्लेषक

राज्य सार्वजनिक आरोग्य प्रयोगशाळा, पुणे.